



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
**Website: [www.cic.gov.in](http://www.cic.gov.in)**

**Decision No.5210/IC(A)/2010**

**F. No.CIC/MA/A/2009/001015**

**Dated, the 8<sup>th</sup> March, 2010**

Name of the Appellant: Mrs. Begum Hasina Ansari

Name of the Public Authority: O/o the Textile Commissioner

## **Facts: <sup>i</sup>**

1. The appellant was heard on 26/2/2010.
2. In the course of hearing, the details of information asked for and the information furnished to the appellant were discussed. The appellant stated that the respondents have furnished incomplete and misleading information. She therefore pleaded for providing complete and correct information, as asked for by her, through her RTI application dated October 15, 2008.

## **Decision:**

3. The CPIO and the Appellate Authority have replied and furnished the information which is allegedly incomplete or misleading. Since there is no denial of information u/s 8(1) of the Act, the appellant is advised to seek inspection of the relevant documents so as to identify and specify the required information, which should be furnished to her.
4. The CPIO is therefore directed to allow the appellant, or her nominee, to inspect the documents on a date and time convenient to both the parties within one month from the date of issue of this decision. Upon inspection, the appellant, or her nominee, would identify the required information and submit a list of desired documents as per Section 2(f) of the Act, to the concerned CPIO, who should furnish the information free of cost, up to 50 pages only, as per

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<sup>i</sup> ***"If you don't ask, you don't get."*** - Mahatma Gandhi

section 7(6) of the Act. If any information is refused, the grounds for doing so should be clearly indicated for review, if necessary, by the Commission.

5. With these observations, the appeal is disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>ii</sup>

Authenticated true copy:

(M.C. Sharma)  
Deputy Registrar

**Name & address of Parties:**

1. Mrs. Begum Hasina Ansari, Block-10, H. No.159, Lodhi Colony, New Delhi – 110 003.
2. Sh. Nagesh M Mugadur, CPIO, Office of the Textile Commissioner, Post Box No.11500, Mumbai – 400 020.
3. Sh. A.B. Joshi, Appellate Authority, O/o the Textile Commissioner, New CGO Building, Nishtha Bhawan, 48 New Marine Lines, Mumbai – 400 020.

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<sup>ii</sup> “*All men by nature desire to know.*” - Aristotle